

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1295
ANSWERED ON:02.03.2006
CANCELLATION OF DEALERSHIP OF PETROL PUMPS
Dhanaraju Dr. K.;Mehta Shri Alok Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has cancelled the dealership of a few petrol pumps for selling adulterated petrol and diesel particularly in Delhi during the last one year;
- (b) if so, the details thereof;
- (c) whether the Government proposes to re-allot the closed petrol pumps or operate them on its own; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (d): During the current year, in Delhi, one case of adulteration in petrol by a Retail Outlet (RO) namely M/s Shiva Service Station, Ring Road, Pitampura was detected by Indian Oil Corporation Ltd. (IOC) and the dealership was cancelled in November, 2005. Till such time a regular dealer is appointed through the Dealership Selection Process as per policy, the RO will be run as a Company Owned Company Operated (COCO) outlet.